

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 205
IB-797/ND/2020**

IN THE MATTER OF:

M/s. The System Overseas

...PETITIONER

Vs.

M/s. Bobieri Creazon Fashion Accessories Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 09.10.2020

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor/F.C.

**:Mr. Devashsih Bhadauria, Mr.
Sunil Dalal, Advs.**

ORDER

Heard the submissions made by the Learned Counsel for the Operational-creditor. Serve notice on the Corporate-debtor for attending the Virtual Hearing as well as for filing reply within one week. Matter is adjourned to 21.10.2020.

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**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member(J)**